

NATIONAL COMPANY LAW TRIBUNAL
VACATION BENCH
NEW DELHI

C.P NO. (IB)-151 (PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE VACATION BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2017

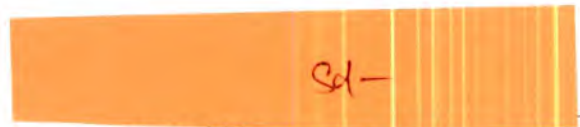
NAME OF THE COMPANY: S2 Infotech International Ltd.
Vs.
Intarvo Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s. 9 of (IBC).

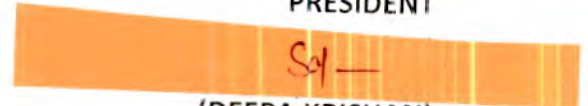
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------	--------------------	-----------------------	------------------

ORDER

Learned Counsel for the Petitioner is not available. The matter is
adjourned to 28th June, 2017.



(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT



(DEEPA KRISHAN)
MEMBER(TECHNICAL)

07.06.2017
~~30.05.2017~~
V.Sethi